Declaration of Assets and Liabilities

		Year XOZI
	1, Santosh Kr Sow, son/daughter/	vise or hate Sita Room Such
er. tr. (twi.) ged.	41 years, belonging to Bil	ar violan Serbha, Patho
2 service	e and presently working as Office Attend	ent
15/2/20 give r	years, belonging to Bilder Attended to Belonging to Bilder Attended to Belonging to Bilder Attended to the assets (immovable, neerein below the details of the assets).	novable, bank balance, etc.) of
	If, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	500	NIL	NIL	MIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	18000	NIL	MIL	NIL	MiL
(iii)	Bonds, Debentures and Shares in companies	PIIL	nic	MiL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	Mic	Nic	Mir	MIL
(v)	Motor Vehicles (details of make, etc.)	Clubbic 350 Royal English Repol. NO — BRO 1048799	A MIL	Nic	MI'L	Ni L
(vi)	Jewellery (give details of weight and value)	MiL	12 8m	Mil	. Mil	רוו' ר
(vii)	Other assets, such as values of claims / interests	PIIL	MIL	NIL	Mil	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	nil	MIL	MIL	MIL	Mic
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Parkers Parkers Parker Bolac	MIL	NI'C	Mil	HIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	pric	MIL	MIL	MIL	piic
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MiL	Mic	riic	MIL	MIL
(v)	Others (such as interest in property)	ThiL	MiL	Mil	MiL	NIL

(2) give herein below the details of my habilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	S.B. I		
	(ii) Loans from financial institutions	MI'L	MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MIC	
	(b) dues to departments dealing with supply of water	NIL	MiL	
	(c) dues to departments dealing with supply of electricity	MIL	inic	

	(d) dues to departments dealing with telephones	Mic	Mil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nic	nic
	(f) Other dues, If any	MIL	MIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEFPS 2799 UT	BYCPDS475R
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nic	MIL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NIL
	(iv) Property Tax	NII'L	MIC

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BUA-
Gender	;-	M/F) (M/F)
Date of Birth	:-	20031979 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre .	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:•	Marchaldani (Bhaze)
I hereby d	eclare	that the above details are true to the best of my
knowladge and he	11-4	

Signature CICIU & HIZ ATA

Name of Employee: SAMJOSK KOZ Saw

Designation: Office Affendent

Department: Binar Vidham Jaha, Path

Note:

Place: Patha

Date: 15 \02 | 2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.